

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 620
IB-176/ND/2020

IN THE MATTER OF:
Mr. Arun Kumar Singh

...PETITIONER

Vs.

M/s. Genius Exports Pvt. Ltd.

...RESPONDENT

Section
U/s 9 of IB Code, 2016

Order delivered on 14.03.2023
(Virtual Hearing)

Coram:
SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner/Operational Creditor :

For the RP

:Mr. GP Madaan and Mr. Aishwarya Adlakha (Advocates for RP) with Mr. Parag Singhal (RP in person)

For the Respondent/Corporate Debtor

:Mr. Arvind Gupta, Advocate for R6 in IA no. 5924/2021, Ms. Patita Paban Bishwal, adv for respondent no. 11 & 12, Mr. Amitabh Sinha and Mr. Anupam Pandey, Advs. Respondent NO. 2,7,4 and 9 in I.A.. 5924/2011, Mr. Joydeep Sarma, Advocate for Respondent 1,5,7,8 and 10 IA No. 5924/2021, Mr. Viren Bansal, Advocate for Respondent No. 3 in I.A. No. 5924 of 2021

ORDER

Due to paucity of time, matter is now adjourned to **10.04.2023**.

Sd/-
(Court Officer)